## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/135/2016

NAME OF THE PETITIONER(S)

: S. Swaminathan & another

NAME OF THE RESPONDENT(S)

: M/s Pentagon Switch Gear Private Limited & 10 others

**UNDER SECTION** 

: 397, 398, 402 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1) M.K. PREETHA. ? for KSR XW. }

for Kispondents

## **ORDER**

Matter is called. No representation on behalf of the Petitioner. Counsel for Respondent present and submitted that the parties are engaged in the talks of settlement. She also prayed for time to submit the outcome of the same. At request, time is enlarged. Put up on 19.12.2017 at 10.30 A.M.

Sel -

**MEMBER (TECHNICAL)** ghk

-sel-MEMBER (JUDICIAL)